

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/50/2017  
NAME OF THE PETITIONER(S) : S.RAJESWARI & 2 ORS  
NAME OF THE RESPONDENT(S) : CITY THEATRES PVT LTD & 9 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

NARENDRA  
FOR KING AND  
PARTRIDGE

6<sup>th</sup> RESPONDENT

*Narender*

2. Archana  
3. AR. RAMANATHAN

Petitioner  
Counsel  
R1, R2 to R4  
R8 to R10

*[Signature]*  
*[Signature]*

ORDER

Counsel for petitioner present. Counsel for R1, R2 to R4 and R8 to R10 present. Counsel for R6 present and filed counter, copy of which is provided to the other side. Counsel for R8 to R10 submitted that the respondents are likely to file a memo adopting the counter filed by R2 to R4 and prayed time for the same. Counsel for petitioner submitted that the report of the Observer has not been received. The Registry is directed to send a notice to the Observer for submission of the report. On receipt of the report, the same may be put up to this Bench. Post the matter on 07.03.2018.

*sd-*  
(S VIJAYARAGHAVAN)  
Member(Technical)

*sd-*  
(CH. MOHD SHARIEF TARIQ)  
Member(Judicial)

bc